

## **Rejection of application for certificate of registration**

**June 28, 1999**

The Reserve Bank of India, in exercise of the powers conferred on it under Section 45 IA of the Reserve Bank of India Act, 1934, has rejected on June 21, 1999, the application for Certificate of Registration submitted by the financial company M/s. Renowned Small Savings Co. Ltd., Ashram Road, P.O. & Dist. Cooch Behar, West Bengal.

As such, the above company cannot transact the business of a non-banking financial institution, as defined in Clause (a) of Section 45 I of the Reserve Bank of India Act, 1934.

**Rupambara Padhi**  
**Manager**

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